Open Court

## CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

Original Application No. 671 of 2004

Dated: This the 27th day of September, 2004

HON'BLE MR. A.K.BHATNAGAR, J.M. HON'BLE MR. D.R.TIWARI, A.M.

Budhi Ram aged about 55 years, S/o Bechan Ram resident of 55 Fariha (Ashilpur), Post Office Fariha District Azamgarh. .... Applicant.

By Adv. : Shri Saraswati Rai

## Versus

- Union of India, through Secretary Post Office, Ministry of posts and Telegraphs Govt. of India, New Delhi.
- Senior Superin tendent, Post Officers, Azamgarh District Azamgarh.
- Subhash Chandra Singh son of Ram Surat Singh Posted at Jahanaganj IV Grade employee.

.... Respondents.

By Adv. : Shri Saumitra Singh

## DRDER

By Hon'ble Mr. A.K. Bhatnagar, J.M.

Shri Budhi Ram appeared in person and submitted that he does not want to press this application and wants to withdraw the case as not pressed. Applicant has also filed M.A.No.4111/04 to withdraw the case as not pressed.

2. Accordingly M.A.No. 4111/04 is disposed of and the D.A. is dismissed as withdrawn.

No costs.

Member-A

Member-J